



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,5th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 11:00 AM]

BEFORE:

DEPUTY REGISTRAR (G AND C) - MR. KAUSTUVMANI GOSWAMI

COURT NO: 115

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	MFA/133/2013	ORIENTAL INSURANCE CO. LTD. Versus RUPAK ALI and ANR.	MS.M CHOUDHURY MR.A GOGOI MR.S DUTTA	
2	WP(C)/337/2015	AJIT KUMAR PAUL Versus THE UNION OF INDIA and 8 ORS	MR. D NANDI MS P SARMAH MR.M PANDIT MR.R D LAL	MR.A N CHOWDHURY(R-3) C.G.C. MR.P K TALUKDAR(R-3) MR.H GUPTA(R-1) MS. R M SARMAH(R ASSTT.S.G.I.
3	WP(C)/2758/2019	BISHNU PRASAD RABHA Versus KENDRIYA VIDYALAYA SANGATHAN AND 7 ORS.	MR. D GOSWAMI MR. S N TAMULI MS. P K ZANNAT MS. A BEGUM	MR. S C BISWAS SC, KVS
4	WP(C)/3838/2019	JITAMONI GOGOI DAS Versus THE STATE OF ASSAM 3 ORS.	MR A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA	SC, SEC. EDU.
5	WP(C)/3635/2020	AJIT BAISHYA Versus THE STATE OF ASSAM AND 7 ORS.	MS M BORUAH MR J PAYENG MR. N B P SINGHA	GA, ASSAM SC, APDCL
6	CRP(IO)/72/2021	ON THE DEATH OF LATE SAFAR UDDIN Versus ON THE DEATH OF LATE BABUR ALI HIS LEGAL HEIRS AND ORS.	DR. B AHMED MR. N DHAR MR. N HAQUE MR. A K AZAD MR M HUSSAIN	MR. P S DEKA MR. P S DEKA MR. B K BHAGAWATI MR. B K BHAGAWATI MR B S DEKA MR B S DEKA
7	WP(C)/2172/2021	GOPAL SARKAR Versus THE STATE OF ASSAM AND 3 ORS	MR. S KATAKI MS. R DUTTA	GA, ASSAM
8	WP(C)/4552/2021	SANTOSH DEVI SHARMA Versus THE STATE OF ASSAM AND 4 ORS	MR. B J MUKHERJEE MS R SAHA	GA, ASSAM MR. A SATTAR (R-4,5)
9	WP(C)/5903/2021	KHAGENDRA NATH DAS Versus THE BHARAT SCOUTS AND GUIDES AND 3 ORS	MR. S K DAS MR D BARMAN	MR. K N CHOUDHURY (R-2) MR. J PATOWARY (R-2, 3) MR. S S ROY (C.G.C., R-1) FOR CAVEATOR
10	WP(C)/6067/2021	AJIT KR ROY Versus THE STATE OF ASSAM AND 5 ORS	MR. I H LASKAR MR. P K DEKA MRS. S ROY	SC, ELEM. EDU GA, ASSAM
11	WP(C)/6848/2021	MANIK CH. RAY Versus THE STATE OF ASSAM AND 5 ORS	MR. I H LASKAR MR. P K DEKA MRS. S ROY MR. M S ALAM	SC, ELEM. EDU GA, ASSAM

12	WP(C)/7177/2021	ANIMESH BHAKAT Versus THE STATE OF ASSAM AND 4 ORS.	MR. I H LASKAR MR. P K DEKA MRS. S ROY MR J H LASKAR	SC, ELEM. EDU GA, ASSAM
13	WP(C)/1002/2022	ANIL KUMAR DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. S K DAS MR R KARIM MR D BARMAN	SC, ELEM. EDU MR. S K GHOSH (R-5) MS F AHMED (R-5)
14	WP(C)/2103/2022	BIDUT BAKSHI @ BIDYUT BAKSHI Versus THE STATE OF ASSAM AND 5 ORS	MR. K R PATGIRI MS. U HAZARIKA MS. M DAS MRS. C DAS	GA, ASSAM SC, REVENUE SC, BTC
15	WP(C)/2409/2022	SMTI. RITA KAKOTI BORAH Versus THE STATE OF ASSAM AND 4 ORS	MS. D SAIKIA MR. H BURAGOHAIN	MD. A. RASHID SC, P AND R.D. GA, ASSAM MR. M NATH (r-5) MR. A BHATTACHARJEE (r-5)

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LEAVE NOTE OF ADVOCATES FOR 05/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MS. A DEVI	20-08-2022	To	09-09-2022
6)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022
7)	MD. A J ATIA	30-08-2022	To	06-09-2022
8)	MR. N N B CHOUDHURY	30-08-2022	To	06-09-2022
9)	MS. B CHOUDHURY	30-08-2022	To	07-09-2022
10)	MR. D SAHU	30-08-2022	To	06-09-2022
11)	MR A KAKOTI	02-09-2022	To	09-09-2022
12)	MR. H. BURAGOHAIN	02-09-2022	To	05-09-2022
13)	MR S SARMA	02-09-2022	To	26-10-2022
14)	MR D K DAS	12-09-2022	To	20-09-2022
15)	MR S HOQUE	03-09-2022	To	14-09-2022
16)	MS. B M CHETRI	07-09-2022	To	13-09-2022
17)	MS. D GHOSH	03-09-2022	To	16-09-2022